

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/ 2017	-	For hearing (Part heard)	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01.	P. NAGESH .		
02.	V. RAJITH SHANKAR		
03.	SHIBU ABRAHAM		
04	SHYAMOHAN. V. Shri Manasi Kumar, Adv for	Ms. Renu Gopalakrishnan (99863945	
01.	PRASANNA KUMAR	Respondent no 1 to 8.	
02.	Sahana b.v., Adv Counsel for R1, Adv	8826366200	
03.	K.S. BHEEMAIHA. Counsel for ROC - R12		

P.T.O.


Counsel for petitioner is present. Counsels for respondents are present. Sr. Counsel Shri Shyamsundar has not attended the Tribunal today. His junior counsel is present and reported that his senior counsel is engaged in the civil matter in the Civil Court. He requested adjournment.

Counsels for the petitioner strongly opposed for giving adjournment. Since the senior counsel is not able to attend the Tribunal, therefore, an adjournment needs to be granted. However, the senior counsel to complete his side of arguments in view of the urgency pleaded by the petitioner's counsel on 08.12.2017.

ROC counsel requested time to file objections.

List it on 08.12.2017 at 3.00 p.m.


MEMBER (J)


MEMBER (T)